

| 47 | <i>Written Answers</i> | | | AUGUST 19, 1983 | <i>Written Answers</i> | | | 48 |
|--------------|------------------------|------------|------------|-----------------|------------------------|-----------------|--------------|----|
| 11. | Maharashtra | 1 | 4 | 114 | 675.54 | 1085.54 | 160.7 | |
| 12. | Manipur | 1 | 6 | 1 | 3.38 | 4.32 | 127.8 | |
| 13. | Meghalaya | 1 | 3 | 1 | 3.98 | — | — | |
| 14. | Orissa | 9 | 11 | 468 | 2758.31 | 5048.62 | 183.1 | |
| 15. | Rajasthan | 6 | 13 | 324 | 2249.20 | 3744.56 | 166.5 | |
| 16. | Tamil Nadu | 1 | 2 | 104 | 852.49 | 1603.81 | 188.0 | |
| 17. | Tripura | 1 | 3 | 51 | 646.87 | 1186.83 | 863.5 | |
| 18. | Uttar Pradesh | 29 | 36 | 1083 | 10827.97 | 8122.10 | 75.0 | |
| 19. | West Bengal | 8 | 15 | 379 | 2162.82 | 2296.87 | 106.2 | |
| Total | | 121 | 208 | 5736 | 41575.01 | 49933.31 | 120.1 | |

Centralised Authority on Industrial Sickness

*389. SHRI AMAR ROY PRADHAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided to set up a centralised authority to deal with industrial sickness in the country; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) No decision has been taken to set up a centralised authority to deal with industrial sickness. The Reserve Bank of India (RBI) had appointed a Committee under the Chairmanship of Shri T. Tiwari, Chairman, Industrial Reconstruction Corporation of India to examine the legal and other difficulties being faced by banks and financial institutions in rehabilitation of sick industrial units and to suggest remedial measures including changes that may be necessary to existing provisions of the concerned statutes. Follow up of these recommendations, after necessary consultation with the concerned Ministries, is expected to help further in

dealing with the problem of industrial sickness.

Decline in Leather Export Trade

*390. SHRI SYED MASUDAL HOSSAIN :

SHRI BASUDEV ACHARIA :

Will the Minister of COMMERCE be pleased to state :

(a) the reasons for the steady decline in the leather export trade;

(b) remedial measures being taken to improve the situation; and

(c) plan to revitalise the export trade in leather goods ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) to (c) As per export projection furnished by the Leather Export Promotion Council,